

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

MA 218/2017
in C.P. 26(MB)/2016

CORAM: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 23.02.2018

NAME OF THE PARTIES: Pratik Jayesh Vira & Ors.
v/s.
Sunshine Housing & Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-244 of Companies Act, 2013.

ORDER

Respondent's Counsel is present.

List this matter for hearing on 07.03.2018.

sd/-
V. NALLASENAPATHY
Member (Technical)

sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)